

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/32603/2024 ARBP/43/2024	SUBRAT KUMAR DAS VS M/S. BASERA DESIGN PVT LTD.	ABHISHEK PATNAIK VS	// (//
2	D-BLAPL/23477/2024 BLAPL/7904/2024	SAHIL ASHOKRAO SARODE @ SAHIL SARODE VS STATE OF ODISHA	ANITA SAHOO VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/000009/2024
3	D-BLAPL/23475/2024 BLAPL/7905/2024	OMPRAKASH RAMESHRAO NASARE @ OMPRAKASH NASARE VS STATE OF ODISHA	ANITA SAHOO VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/000009/2024
4	D-BLAPL/23228/2024 BLAPL/7906/2024	BISHNU SWAIN @ SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /313 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001331/2024
5	D-BLAPL/23296/2024 BLAPL/7907/2024	RAJESH KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /209 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000046/2024
6	D-BLAPL/22958/2024 BLAPL/7908/2024	GANESH BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /138 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000063/2024
7	D-BLAPL/23104/2024 BLAPL/7909/2024	NIROJ SHARMA@NEERAJ SHARMA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	POTTANGI /89 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000066/2022
8	D-BLAPL/23159/2024 BLAPL/7910/2024	AMJET SAHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000145/2024
9	D-BLAPL/22316/2024 BLAPL/7911/2024	MANOJ KUMAR DAS @ BAPI @ SANDHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JANKIA P.S. /86 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000104/2024
10	D-BLAPL/21792/2024 BLAPL/7912/2024	RAJAT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /376 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000469/2024
11	D-BLAPL/23347/2024 BLAPL/7913/2024	ARJUNA PRADHAN VS STATE OF ODISHA	SAMBIT BISWAL VS	ABHAYACHANDPUR /196 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000532/2024

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12	D-BLAPL/21795/2024 BLAPL/7914/2024	RAJAT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /381 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000473/2024
13	D-BLAPL/22864/2024 BLAPL/7915/2024	MD. ZEESHAN AHMED @MD.ZEESHAN AHMAD VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000155/2023
14	D-BLAPL/22076/2024 BLAPL/7916/2024	LAKHAN BEHERA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000033/2023
15	D-BLAPL/22892/2024 BLAPL/7917/2024	PRAMOD KUMAR NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /221 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000489/2024
16	D-BLAPL/22970/2024 BLAPL/7918/2024	RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	MADHUPATNA /159 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000472/2023
17	D-BLAPL/22252/2024 BLAPL/7919/2024	SUHASINI MAHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHOUDWAR /631 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000105/2024
18	D-BLAPL/22423/2024 BLAPL/7920/2024	BANAMALI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /104 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000446/2024
19	D-BLAPL/22755/2024 BLAPL/7921/2024	PRADEEP MAHARANA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 J.M.F.C.,CHHENDIPADA(Anugul) 2(B)CC/0000010/2024
20	D-BLAPL/23404/2024 BLAPL/7922/2024	CHANDRASEN PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /140 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000811/2024
21	D-BLAPL/23164/2024 BLAPL/7923/2024	KAILASH PUTEEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /29 /2022 A.D.J,PATNAGARH(Balangir) SC/0000045/2022
22	D-BLAPL/23405/2024 BLAPL/7924/2024	GUPTA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /217 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000800/2024
23	D-BLAPL/23216/2024	GOURANGA GOUDA	JYOTIRMAYA SAHOO	BEGUNIAPADA /17 /2023

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	BLAPL/7925/2024	VS STATE OF ODISHA	VS	ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000043/2023
24	D-BLAPL/22028/2024 BLAPL/7926/2024	AJAY KUMAR CHOUDHURY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	NAYAPALLI P.S. /657 /2019 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0006196/2019
25	D-BLAPL/23406/2024 BLAPL/7927/2024	JITU @ JITENDRA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /212 /2024 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000282/2024
26	D-BLAPL/22120/2024 BLAPL/7928/2024	BASANTA DALEI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHAMNAGAR /45 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000073/2024
27	D-BLAPL/23414/2024 BLAPL/7929/2024	TAPAN LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /110 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000075/2024
28	D-BLAPL/22421/2024 BLAPL/7930/2024	A SIRNU @ A SIRNU @ A. SRINU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PATNA /79 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000345/2024
29	D-BLAPL/22674/2024 BLAPL/7931/2024	RUBEN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	MOHANA /151 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000033/2023
30	D-BLAPL/23609/2024 BLAPL/7932/2024	ARJUNA KAR VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000346/2022
31	D-BLAPL/23417/2024 BLAPL/7933/2024	RAM VEER SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /512 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000135/2022
32	D-BLAPL/22756/2024 BLAPL/7934/2024	PATITA SETHI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000115/2023
33	D-BLAPL/22963/2024 BLAPL/7935/2024	ARATI PUTEL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	LARAMBA /29 /2022 A.D.J,PATNAGARH(Balangir) SC/0000045/2022
34	D-BLAPL/23240/2024 BLAPL/7936/2024	CLAIMAN TANDI VS	DR. SIMANCHALLA RANJIT VS	KESINGA /240 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kalhat)

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35	D-BLAPL/21291/2024 BLAPL/7937/2024	STATE OF ODISHA SUBHASHISH PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	Spl/0000035/2021 BHARATPUR PS /474 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001482/2023
36	D-BLAPL/23301/2024 BLAPL/7938/2024	TOTA NILAM@TOTA NILKANTHA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /160 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI GR/0000330/2024
37	D-BLAPL/23392/2024 BLAPL/7939/2024	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /24 /2013 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000014/2022
38	D-BLAPL/23418/2024 BLAPL/7940/2024	KURESU BADARAITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /143 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000018/2023
39	D-BLAPL/21646/2024 BLAPL/7941/2024	SUKURA @ SIKRA MUNDA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KEONJHAR SADAR /434 /2021 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000083/2021
40	D-BLAPL/22442/2024 BLAPL/7942/2024	PABITRA KUMAR KANDI VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /12 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR GR/0000015/2024
41	D-BLAPL/23112/2024 BLAPL/7943/2024	ARABIND KUMAR SINGH @ ARBIND SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIANTA P.S. /158 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000464/2022
42	D-BLAPL/22600/2024 BLAPL/7944/2024	SURESH SAHU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	G.R.P.S.BALASORE /50 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000293/2024
43	D-BLAPL/23420/2024 BLAPL/7945/2024	CHANDAN KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000007/2023
44	D-BLAPL/22861/2024 BLAPL/7946/2024	MOHSIN KHAN @ MOSIM KHAN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /122 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000331/2024
45	D-BLAPL/22967/2024 BLAPL/7947/2024	MOHSIN @ MOSIN KHAN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BHADRESWAR /82 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000601/2024

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46	D-BLAPL/23466/2024 BLAPL/7948/2024	PINTU SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	JONK /90 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000016/2024
47	D-BLAPL/22572/2024 BLAPL/7949/2024	PAPU YADAV VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000012/2023
48	D-BLAPL/23319/2024 BLAPL/7950/2024	MANAS KUMAR JENA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /31 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000061/2024
49	D-BLAPL/23489/2024 BLAPL/7951/2024	SURENDRA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KOTINANDA /194 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001266/2024
50	D-BLAPL/23275/2024 BLAPL/7952/2024	SAMAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /512 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000135/2022
51	D-BLAPL/22521/2024 BLAPL/7953/2024	PARESH BHOI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHAKAPADA PS /139 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000033/2024
52	D-BLAPL/23221/2024 BLAPL/7954/2024	PRADIP @ PRADEEP SAMAL VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	CUTTACK SADAR /281 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000099/2024
53	D-BLAPL/22697/2024 BLAPL/7955/2024	SIBARAM SAHU VS STATE OF ODISHA	PRABHAV BEHERA VS	MUDANPUR RAMPUR /204 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000399/2023
54	D-BLAPL/23492/2024 BLAPL/7956/2024	KANHU CHARAN MANDHATA VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	CHANDAKA P.S. /139 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000657/2023
55	D-BLAPL/23279/2024 BLAPL/7957/2024	SHER SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /512 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000135/2022
56	D-BLAPL/23616/2024 BLAPL/7958/2024	KRISHNA DAS @ DASH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PURUNAKATAK /69 /2024 JMFC, HARABHANGA(Baudh) CT/0000114/2024
57	D-BLAPL/23497/2024	KALU HALDAR @ KALO	SUDHANSU SEKHAR DASH	BASUDEVPUR /535 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7959/2024	VS STATE OF ODISHA	VS	SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000024/2024
58	D-BLAPL/23539/2024 BLAPL/7960/2024	SANJAY KUMAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /62 /2022 A.D.J.,NAWAPARA(Nuapada) Sa/0000007/2022
59	D-CMAPL/29999/2024 CMAPL/233/2024	BHANUMATI MAHANTA VS MAHENDRA KUMAR MAHANTA	ADV VS	// ()
60	D-CMP/33229/2024 CMP/850/2024	THE COMMITTEE, SRI JAGANNATH TEMPLE, PURI VS SHANKARLAL PATWARI	SUBRAT SATPATHY VS	// CIVIL JUDGE (SD),PURI(Puri) TS/0000442/1996
61	D-CMP/31049/2024 CMP/851/2024	GURUBARI BARIK VS PURNA CHANDRA PATRA	AKSHAYA KUMAR PATI VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000510/2018
62	D-CMP/31186/2024 CMP/852/2024	PRAFULLA KUMAR PADHY VS PRASANTA KUMAR SAHU	R.P.PATTNAIK VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam CS/0000513/2012
63	D-CMP/33251/2024 CMP/853/2024	JYOSHNA @ JYOTSNA MAYEE SWAIN VS NIHAR RANJAN SWAIN	BISWA PRAKASH DHAL VS	// CIVIL JUDGE (JD),CHANDIKHOLE(Jajapa CS/0000099/2021
64	D-CMP/30967/2024 CMP/854/2024	INDIRA MOHAPATRA VS KUNI KAR	GOPINATH MISHRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000809/2021
65	D-CMP/32663/2024 CMP/855/2024	CHINMAYA DAS VS CHRISTILLA PATTANAYAK	BHARAT KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000022/2017
66	D-CMP/33250/2024 CMP/856/2024	RANJAN KUMAR DIXIT VS PRAVASINI DIXIT	KALPATARU MISHRA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac Fd/0000001/2016
67	D-CMP/33289/2024 CMP/857/2024	ADEITYA KUMAR MALLICK VS BASANTA CHANDRA MALLICK	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kenc IA/0000161/2024
68	D-CONTC/33007/2024 CONTC/5925/2024	RAMA NAYAK VS	ADV VS	// ()

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69	D-CONTC/33225/2024 CONTC/5926/2024	RABIN CHARCHIL MISHRA,TAHASILDAR,RANPUR SURENDRA KUMAR PANI VS ANU GARG, ADDL CHIEF SECRETARY, W.R DEPT.	ADV. VS	// // ()
70	D-CONTC/33241/2024 CONTC/5927/2024	KALANDI CHARAN PATI VS CHAKRABARTI SINGH RATHORE, COLLECTOR,JAJPUR	ADV. VS	// // ()
71	D-CONTC/33244/2024 CONTC/5928/2024	PURANDAR DURIA VS HEMAKANTA SAY, COLLECTOR AND D.M,NUAPADA	ADV. VS	// // ()
72	D-CONTC/29716/2024 CONTC/5929/2024	SARASWATI KHATUA VS SOUMYASHREE PANIGRAHI, B.D.O., HATADIHI, KEONJHAR	SAMEER KUMAR DAS VS	// // ()
73	D-CONTC/29785/2024 CONTC/5930/2024	PURNA CHANDRA BEHERA VS ANU GARG, I.A.S.	ADV VS	// // ()
74	D-CONTC/32842/2024 CONTC/5931/2024	PURNA CHANDRA DASH VS DR.SHIBASISH MOHARANA, C.D.M AND P.H.O,JAJPUR	ADV. VS	// // ()
75	D-CONTC/32844/2024 CONTC/5932/2024	BINODINI PANDA VS DR. LALMOHAN ROUSTRAY, C.D.M AND P.H.O, RAYAGADA	ADV. VS	// // ()
76	D-CONTC/31337/2024 CONTC/5933/2024	JYOTIRMAYEE NAYAK VS ASWATHY S, IAS	ADV VS	// // ()
77	D-CONTC/32103/2024 CONTC/5934/2024	ASHOK KUMAR JENA VS SASWAT MISHRA, P.SECY FINANCE DEPT.	ADV VS	// // ()
78	D-CONTC/32105/2024 CONTC/5935/2024	NALINIKANTA BEHERA VS SUSHIL KUMAR LOHANI,P.SECY , P.R. AND DW DEPT.	ADV VS	// // ()
79	D-CONTC/32107/2024 CONTC/5936/2024	PRAMILA DEI VS ARINDAM DAKUA, COLLECTOR AND D.M,CUTTACK	ADV VS	// // ()

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80	D-CONTC/33089/2024 CONTC/5937/2024	RATNAKAR PATTANAİK VS BHAKTA RANJAN MOHANTY,E.I.C,WATER RESOURCES DEPT.	ADV VS	// () //
81	D-CONTC/33090/2024 CONTC/5938/2024	NIMAI CHARAN MOHANTY VS ABHIMANYU BEHERA,EXECUTIVE OFFICER PURI MUNICIPALITY,PURI	ADV VS	// () //
82	D-CONTC/31706/2024 CONTC/5939/2024	SUDHAKAR PATTNAİK VS ANU GARG, IAS	ADV. VS	// () //
83	D-CONTC/33594/2024 CONTC/5940/2024	GHANA SHYAM PATTNAİK VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// () //
84	D-CRLA/17795/2024 CRLA/762/2024	SARAT MUNDA@PHAKUNU VS STATE OF ODISHA	DUSMANTA KUMAR JENA VS	PATNA /73 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000036/2020
85	D-CRLA/22759/2024 CRLA/763/2024	PABANA NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /21 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000005/2019
86	D-CRLA/23239/2024 CRLA/764/2024	JOGIA@JOGENDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHARMASALA /182 /2015 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000025/2016
87	D-CRLA/22635/2024 CRLA/765/2024	BIKASH NAIK @ NALU VS STATE OF ODISHA	GOLAK BIHARI JENA VS	ATHGARH /141 /2018 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000084/2018
88	D-CRLLP/23016/2024 CRLLP/28/2024	JHUNUBALA BEHERA VS ANANTA CHARAN PRUSTY	AMITAV TRIPATHY VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000067/2020
89	D-CRLMA/23506/2024 CRLMA/137/2024	PRASANT KUMAR SAHOO@PRASANTSAHOO VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	//0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000159/2018
90	D-CRLMA/23264/2024 CRLMA/138/2024	RISHI TARUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBİL /69 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBİL(Ken GR/0000301/2024
91	D-CRLMC/23020/2024	RAHUL AGARWAL	ABHISHEK DASH	MANGALA BAG /248 /2012

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	CRLMC/2924/2024	VS STATE OF ODISHA	VS	PRINICIPAL JUVENILE JUSTICE BOARD JJC/000053/2012
92	D-CRLMC/23262/2024 CRLMC/2925/2024	DHIRA SAHOO@DHIREN KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 J.M.F.C.,ANANDPUR(Kendujhar)
93	D-CRLMC/22005/2024 CRLMC/2926/2024	KHALLI RATHA VS STATE OF ODISHA	ASHOK DAS VS	ICC/000017/2008 PATTAPUR (ASKA) /68 /2021 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000149/2021
94	D-CRLMC/23317/2024 CRLMC/2927/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /164 /201 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001182/2016
95	D-CRLMC/23109/2024 CRLMC/2928/2024	KEDAR SETH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /65 /2022 JMFC, HEMGIR(Sundargarh) GR/0000354/2022
96	D-CRLMC/21671/2024 CRLMC/2929/2024	LOKNATH MOHANTY VS STATE OF ODISHA	KUMAR KASHYAP VS	// S.D.J.M.,BALASORE(Baleshwar) ICC/0000393/2011
97	D-CRLMC/23393/2024 CRLMC/2930/2024	GAURAV KUMAR AGRAWAL@KALLU VS ANIL KUMAR AGRAWAL	PRASHANTA KUMAR NAYAK VS	KANTABANJI /5 /2022 J.M.F.C.,KANTABANJI(Balangir) ICC/0000002/2022
98	D-CRLMC/22748/2024 CRLMC/2931/2024	SAPA @ SAROJ MALIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /371 /2018 J.M.F.C.,SORO(Baleshwar) CT/0000774/2018
99	D-CRLMC/22749/2024 CRLMC/2932/2024	SAPA @ SAROJ MALIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /437 /2018 J.M.F.C.,SORO(Baleshwar) CT/0000893/2018
100	D-CRLMC/23269/2024 CRLMC/2933/2024	AMARESH KUMAR PATRA VS STATE OF ODISHA	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /52 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) CRMC/0000011/2023
101	D-CRLMC/22953/2024 CRLMC/2934/2024	S.KRISHNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MARINE PS AT ARJIPALLI /13 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000245/2020
102	D-CRLMP/20724/2024 CRLMP/1163/2024	CHINMAYA KUMAR MOHAPATRA VS	BYOMAKESH TRIPATHY VS	//0 ()

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103	D-CRLMP/20727/2024 CRLMP/1164/2024	STATE OF ODISHA MANAS RANJAN SINGH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
104	D-CRLMP/21046/2024 CRLMP/1165/2024	STATE OF ODISHA MAHESH CHANDRA BISWAL VS	CHITTARANJAN DAS VS	// // ()
105	D-CRLMP/23119/2024 CRLMP/1166/2024	STATE OF ODISHA GOBARDHAN BEHERA VS	MITU KUMAR BISWAL VS	// RAMBHA (CHATRAPUR) /704 /2023 ()
106	D-CRLMP/21651/2024 CRLMP/1167/2024	STATE OF ODISHA CHINTAMANI JENA VS	BISHNU CHARAN SAHU VS	// / /0 ()
107	D-CRLREV/19535/2024 CRLREV/385/2024	STATE OF ODISHA SABITA RANI SAHU VS	DURGA PRASANNA MISHRA VS	// / /0 1ST ADJ,CUTTACK(Cuttack)
108	D-CRLREV/21242/2024 CRLREV/386/2024	ANURADHA DAS B.SOMEYA@SOMA VS	ASHOK DAS VS	CRA/0000040/2024 GOLANTHARA (BERHAMPUR) /32 /2011 A.D.J.,BERHAMPUR(Ganjam)
109	D-CRLREV/22754/2024 CRLREV/387/2024	STATE OF ODISHA RATIKANTA SATAPATHY VS	SUSIL KUMAR PATTNAIK VS	CRA/0000002/2017 ANANDAPUR /50 /2022 ADDL.DIST.JUDGE,ANANDPUR(Kendujh)
110	D-CRLREV/21823/2024 CRLREV/388/2024	STATE OF ODISHA PRAVATI PRADHAN VS	PRAMOD KUMAR LENKA VS	CRA/0000014/2022 / /0 SPECIAL JUDGE,JAGATSINGHPUR(Jaga)
111	D-CRLREV/22917/2024 CRLREV/389/2024	BANSIDHAR DASH ABHISEK NAG VS	SAROJ KUMAR PADHY VS	ICC/0000020/2022 SAINTALA /374 /2023 1ST ADDL SESSIONS JUDGE CUM PO,C
112	D-CRLREV/23612/2024 CRLREV/390/2024	SANMAT TANDI BULU NAYAK VS	ARIJEET MISHRA VS	CRA/0000018/2024 PURUSHOTTAMPUR /446 /2021 A.D.J.,CHATRAPUR(Ganjam)
113	D-DSREF/23646/2024 DSREF/3/2024	STATE OF ODISHA STATE OF ODISHA VS SANJEET DASH@BANKU	ADV. VS	ST/0000026/2022 BHARATPUR PS /237 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000322/2022

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114	D-FAO/32801/2024 FAO/353/2024	CHHANDARANI MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000019/2020
115	D-FAO/33500/2024 FAO/354/2024	ANUSAYA ROUT VS RATNAKAR BARIK	BIRANCHI NARAYAN RATH VS	// COMMISSIONER EMPLOYEES COMPENSATION EC/0000051/2012
116	D-LAA/33541/2024 LAA/25/2024	BHARAT SINGH VS COLLECTOR, CUTTACK	KISHORE KUMAR JENA VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK LA/0000039/2005
117	D-MACA/32862/2024 MACA/773/2024	RUMA BEHERA VS PRAVATI MISHRA	JEEVANJYOTI MOHANTY VS	// IST MACT, PURI(Puri) Mac/0000479/2001
118	D-MACA/27846/2024 MACA/774/2024	AMIYA BISWAL VS KRUSHNA CHANDRA JENA	DEBASISH PATNAIK VS	// IST MACT,CUTTACK(Cuttack) Mac/0001263/2020
119	D-MACA/32888/2024 MACA/775/2024	RABINDRA KUMAR SAHOO VS MANAS RANJAN HOW	SATYABAN SAHOO VS	// V MACT,KHURDA(Khordha) Mac/0000123/2017
120	D-MACA/33071/2024 MACA/776/2024	CHAITANYA SAHU VS MANAGING DIRECTOR SITARAM MOTORS,RAYAGADA	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000129/2020
121	D-MACA/33074/2024 MACA/777/2024	SUDARSHAN MAJHI VS SMRUTI RANJAN SINGH	PRADEEP KUMAR MISHRA VS	// IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000220/2021
122	D-MACA/33469/2024 MACA/778/2024	SR. BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BBSR VS AFSAR AHAMAD	AFSAR AHAMAD VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000305/2010
123	D-MACA/32127/2024 MACA/779/2024	GENERAL MANAGER,(CLAIMS, LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BBSR VS DAIMATI@DAMAYANTI KHAMARI	SOMNATH PRADHAN VS	// ADDL. SESSION JUDGE,ATHAMALIK(Athamalika) Mac/0000005/2022
124	D-MACA/32130/2024 MACA/780/2024	GENERAL MANAGER,(CLAIMS LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BBSR VS KHAGESWAR DEHURY	SOMNATH PRADHAN VS	// ADDL. SESSION JUDGE,ATHAMALIK(Athamalika) Mac/0000006/2022
125	D-MACA/30329/2024	D.M.,ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//

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	MACA/781/2024	VS CHINTAMANI PRADHAN	VS	4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000068/2021
126	D-MACA/32526/2024 MACA/782/2024	SR. D.M., NEW INDIA ASSURANCE COMPANY LTD. BALASORE VS KUNI MAHAKUD	SOMNATH ROY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000045/2021
127	D-MACA/33661/2024 MACA/783/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY, ANGUL VS MANORAMA MOHANTY	PRASANTA KUMAR MAHALI VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000019/2020
128	D-MATA/25440/2024 MATA/278/2024	LALIT MOHAN PATEL VS SOFIA NAYAK	GAGAN BIHARI SINGH VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) MACT/0000048/2017
129	D-MATA/28672/2024 MATA/279/2024	KALIKA PARIDA VS PRATIMA PRADHAN	BIJAY KUMAR BEHERA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000110/2022
130	D-MATA/32986/2024 MATA/280/2024	LIPIKA MIOHANTY VS RAJANIKANTA SWAIN	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta) CP/0000146/2015
131	D-MATA/33260/2024 MATA/281/2024	MAMUNI MANSINGH VS MINATI DEI	PRASANNA KUMAR RATH (1) VS	// JUDGE FAMILY COURT,KHURDA(Khor) CP/0000232/2022
132	D-MATA/33506/2024 MATA/282/2024	BAPINA KUMAR BISWAL VS LOPAMUDRA PARIDA	KARUNAKAR GAYA VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000313/2021
133	D-MATA/33464/2024 MATA/283/2024	SAROJ KUMAR DAS VS SWATI DAS	SATYAPRAKASH DHAL VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000889/2022
134	D-OTAPL/30519/2024 OTAPL/33/2024	THE PRINCIPAL COMMISSIONER,CGST AND CENTRAL EXCISE,BBSR VS M/S.INDIAN METAL AND FERRO ALLOYS LTD.	TUSHAR KANTI SATAPATHY,SR.ST.COUNSEL(GST,CX/AND CUSTOMS) VS	() //
135	D-OTAPL/30656/2024 OTAPL/34/2024	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S.INDIAN METAL AND FERRO ALLOYS LIMITED,CUTTACK	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
136	D-RSA/28927/2024 RSA/272/2024	MAHANT SIR NARAYAN RAMANUJA DAS VS	HRUDANANDA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur

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137	D-RSA/33452/2024 RSA/273/2024	KALIJUGA NARAYAN PRATHARI MANASHA MOHANTY VS KAILASH CHANDRA MOHANTY	TUSAR KUMAR MISHRA VS	RFA/0000029/2011 // 3RD ADDL.SESION JUDGE CUM SPL.JU RFA/0000018/2023
138	D-RVWPET/30861/2024 RVWPET/170/2024	P. SUBBA RAO VS STATE OF ODISHA	ADV. VS	// () //
139	D-RVWPET/31807/2024 RVWPET/171/2024	YUDHISTHIRA SETHI VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// () //
140	D-STREV/32493/2024 STREV/33/2024	M/S. NARAYAN PATRA BIJAY PATRA,PURI VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// () //
141	D-TRP(C)/32961/2024 TRP(C)/222/2024	MAMITA ROUT VS SUNIL KUMAR SWAIN	DILIP KUMAR SAHU VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000251/2024
142	D-TRP(C)/33078/2024 TRP(C)/223/2024	PRIYANKA BADHAI VS BIGHNARAJ BARIK	ARUNA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, BOUDH(Baudh CP/0000001/2024
143	D-TRP(C)/32797/2024 TRP(C)/224/2024	GOURI SHANKAR MISHRA VS DIPTI PRIYADARSINI PANDA	SATYABRATA MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Ctp/0000136/2024
144	D-TRPCRL/22038/2024 TRPCRL/59/2024	BISWALAL BHUJABAL VS BIJAYALAXMI PANDA	JAYANTA KUMAR KHANDAYATRAY VS	MUNIGUDA /75 /2018 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000232/2018
145	D-TRPCRL/22743/2024 TRPCRL/60/2024	MINI@KUMARI MEHER VS SUDHIR MEHER	SURYAKANTA DWIBEDI VS	//0 JUDGE, FAMILY COURT, BARGARH(Bar CRMC/0000071/2023
146	D-WA/32018/2024 WA/2162/2024	CHAITANYA CHARAN PADHIHARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
147	D-WA/32047/2024 WA/2163/2024	STATE OF ODISHA VS NIMAIN CHARAN NAYAK	MALAYA KETAN BALABANTARAY,A.G.A VS	// () //

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148	D-WA/30135/2024 WA/2164/2024	STATE OF ODISHA VS MANGAL PRASAD BHUE	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
149	D-WA/30160/2024 WA/2165/2024	STATE OF ODISHA VS SUSHIL KUMAR PATEL	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
150	D-WA/30216/2024 WA/2166/2024	JITENDRA KUMAR SAMAL VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
151	D-WA/32383/2024 WA/2167/2024	STATE OF ODISHA VS SUDHIR PRADHAN	BAIBASWATA PANIGRAHI,A.S.C. VS	// 0 //
152	D-WA/32495/2024 WA/2168/2024	MAYADHAR DEHURI VS STAR HEALTH AND ALLIED INSURANCE COMPANY LTD., BBSR	BIJAYA KUMAR RAUTRAY VS	// 0 //
153	D-WA/32813/2024 WA/2169/2024	STATE OF ODISHA VS DASARATHI PATI	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
154	D-WA/32816/2024 WA/2170/2024	STATE OF ODISHA VS SURENDRA KUMAR SINGH	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
155	D-WA/32600/2024 WA/2171/2024	STATE OF ODISHA VS PROMODINI PATTNAIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
156	D-WA/32614/2024 WA/2172/2024	STATE OF ODISHA VS NIRUPAMA PATI	SANGRAM JENA, A.G.A. VS	// 0 //
157	D-WA/32616/2024 WA/2173/2024	STATE OF ODISHA VS GANGADHAR SAHOO	SANGRAM JENA, A.G.A. VS	// 0 //
158	D-WA/32680/2024 WA/2174/2024	STATE OF ODISHA VS DURGA PRASAD PANDA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
159	D-WA/32630/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//

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	WA/2175/2024	VS	VS	0
		SATYARANJAN PATI		//
160	D-WA/32640/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
	WA/2176/2024	VS	VS	0
		JUGAL KISHORE SAHOO		//
161	D-WA/32681/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
	WA/2177/2024	VS	VS	0
		ANGELUS DUNG DUNG		//
162	D-WA/32682/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/2178/2024	VS	VS	0
		KHIROD CHANDRA RANA		//
163	D-WA/32679/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/2179/2024	VS	VS	0
		SHANTI DUNG DUNG		//
164	D-WA/32683/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
	WA/2180/2024	VS	VS	0
		PRAFULLA KUMAR SAMANTARAY		//
165	D-WA/32729/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
	WA/2181/2024	VS	VS	0
		JOSEPHIN KINDO		//
166	D-WA/32730/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/2182/2024	VS	VS	0
		BRUNDABAN ROUT		//
167	D-WA/32674/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/2183/2024	VS	VS	0
		BINODINI NAIK		//
168	D-WA/32731/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
	WA/2184/2024	VS	VS	0
		RABINDRANATH PRADHAN		//
169	D-WA/32734/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
	WA/2185/2024	VS	VS	0
		DIBYARANJAN SAHOO		//
170	D-WA/30111/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
	WA/2186/2024	VS	VS	0

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171	D-WA/30127/2024 WA/2187/2024	SRIKANTA PANIGRAHI STATE OF ODISHA VS SURYANARAYAN MOHANTY @ DALAI	AMIYA KUMAR MISHRA,A.G.A VS	// // 0 //
172	D-WA/30142/2024 WA/2188/2024	STATE OF ODISHA VS KADAMBINI PRADHAN	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
173	D-WA/32744/2024 WA/2189/2024	STATE OF ODISHA VS ADIKANDA SAMAL	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
174	D-WA/32746/2024 WA/2190/2024	STATE OF ODISHA VS PRAMOD KUMAR NAYAK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
175	D-WA/32749/2024 WA/2191/2024	STATE OF ODISHA VS SANJUKTA MAHARANA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
176	D-WA/32750/2024 WA/2192/2024	STATE OF ODISHA VS NILAKANTHA BEHERA	BIPLAB MOHANTY,A.G.A VS	// 0 //
177	D-WA/32753/2024 WA/2193/2024	STATE OF ODISHA VS ABHIRAM BEHERA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
178	D-WA/32810/2024 WA/2194/2024	STATE OF ODISHA VS RAMESH CHANDRA JHANKAR	NIHAR KANTA PRAHARAJ,A.G.A VS	// 0 //
179	D-WA/32814/2024 WA/2195/2024	STATE OF ODISHA VS MIR ARFAN ALLI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
180	D-WA/32428/2024 WA/2196/2024	ARJUN PANGI VS D.G. AND I.G. OF POLICE, CUTTACK	GYANA RANJAN SETHI VS	// 0 //
181	D-WA/32815/2024 WA/2197/2024	STATE OF ODISHA VS SUDARSAN PANIGRAHI	DEBASIS MOHAPATRA,A.S.C VS	// 0 //

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182	D-WP(C)/28118/2024 WP(C)/19007/2024	SRIYAKANTA SAI VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
183	D-WP(C)/27731/2024 WP(C)/19008/2024	DAYANIDHI NAIK VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
184	D-WP(C)/33087/2024 WP(C)/19009/2024	THABIR SING DHARUA VS STATE OF ODISHA REPRESENTED THROUGH THE PRINCIPAL SECRETARY TO GOVERNMENT	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	D-WP(C)/32303/2024 WP(C)/19010/2024	PRAKASH KUMAR DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
186	D-WP(C)/31320/2024 WP(C)/19011/2024	KANAKALATA PATRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
187	D-WP(C)/27651/2024 WP(C)/19012/2024	BHASKAR KANDI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
188	D-WP(C)/33344/2024 WP(C)/19013/2024	BATA @ BATAKRUSHNA NAURI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
189	D-WP(C)/31720/2024 WP(C)/19014/2024	KASHINATH BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
190	D-WP(C)/32453/2024 WP(C)/19015/2024	MOCHIRAM DAS VS STATE INFORMATION COMMISSION, ODISHA	ALOK KUMAR PANDA VS	// 0 //
191	D-WP(C)/33547/2024 WP(C)/19016/2024	TIKAM CHAND SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
192	D-WP(C)/31740/2024 WP(C)/19017/2024	PRAHALLAD KUANRA @ PRHALLAD VS COLLECTOR CUM D.M. BHADRAK	GYANESWAR SATPATHY VS	// 0 //
193	D-WP(C)/32330/2024	DINABANDHU JENA	PRAMOD KUMAR NAYAK	//

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	WP(C)/19018/2024	VS THE VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	VS	0 //
194	D-WP(C)/32322/2024 WP(C)/19019/2024	BISHNU PRASAD NAYAK VS ADDITIONAL COMMISSIONER, ADDL. REVISIONAL COURT IV, BBSR	RAJENDRA KUMAR PRADHAN VS	// 0 //
195	D-WP(C)/32511/2024 WP(C)/19020/2024	ANISH AGARWALLA VS HARENDRA NATH PAL	PRAKASH RANJAN BARIK VS	// 0 //
196	D-WP(C)/32530/2024 WP(C)/19021/2024	SANKARSAN BEHERA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
197	D-WP(C)/32956/2024 WP(C)/19022/2024	AFZAL BAIG VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
198	D-WP(C)/32634/2024 WP(C)/19023/2024	BIMAL MOHARANA @ MAHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// 0 //
199	D-WP(C)/32535/2024 WP(C)/19024/2024	RAMAKRUSHNA RATH VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
200	D-WP(C)/32489/2024 WP(C)/19025/2024	ABODH NARAYAN DANDASENA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
201	D-WP(C)/32858/2024 WP(C)/19026/2024	AJAYA KUMAR JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
202	D-WP(C)/32578/2024 WP(C)/19027/2024	ARABINDA SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
203	D-WP(C)/32536/2024 WP(C)/19028/2024	SAKUNTALA BARAL VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
204	D-WP(C)/33444/2024 WP(C)/19029/2024	DIPTI RANJAN DASH VS	BANSHIDHAR BAUG VS	// 0

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205	D-WP(C)/32539/2024 WP(C)/19030/2024	STATE OF ODISHA MAMITA PARIDA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // 0 //
206	D-WP(C)/32859/2024 WP(C)/19031/2024	JALADHAR KHILLAR VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
207	D-WP(C)/32590/2024 WP(C)/19032/2024	KAILASH CHANDRA BEHERRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
208	D-WP(C)/32772/2024 WP(C)/19033/2024	SANJEEB KUMAR PATRA VS STATE OF ODISHA REPRESENTED THROUGH COMMISSIONER-CUM-SECRETARY	SAKTIDHARA MISHRA VS	// 0 //
209	D-WP(C)/32546/2024 WP(C)/19034/2024	SARMISTHA DASH VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
210	D-WP(C)/32608/2024 WP(C)/19035/2024	BHABAGRAHI MAJHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
211	D-WP(C)/33400/2024 WP(C)/19036/2024	KRISHNA KUMARI PARMANIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
212	D-WP(C)/32866/2024 WP(C)/19037/2024	NIRANJAN DAS VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// 0 //
213	D-WP(C)/32764/2024 WP(C)/19038/2024	ALL ODISHA RICE MILLERS ASSOCIATION VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
214	D-WP(C)/32715/2024 WP(C)/19039/2024	KAILASH PATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
215	D-WP(C)/32882/2024 WP(C)/19040/2024	DINABANDHU PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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216	D-WP(C)/32324/2024 WP(C)/19041/2024	PRAMODINI ROUT VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
217	D-WP(C)/32551/2024 WP(C)/19042/2024	SUKADEV DAS VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
218	D-WP(C)/32619/2024 WP(C)/19043/2024	DAMAYANTI SATAPATHY VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	JYOTIRMAY GUPTA VS	// 0 //
219	D-WP(C)/32884/2024 WP(C)/19044/2024	SURESH CHANDRA KUMBHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	D-WP(C)/32460/2024 WP(C)/19045/2024	STATESMAN ACADEMY OF MEDICAL SCIENCE, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
221	D-WP(C)/32885/2024 WP(C)/19046/2024	KALIDAS PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/32554/2024 WP(C)/19047/2024	PURNENDU KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
223	D-WP(C)/32325/2024 WP(C)/19048/2024	GOPAL PRASAD SARANGI VS STATE OF ORISSA	TIKERAM MEHER VS	// 0 //
224	D-WP(C)/32636/2024 WP(C)/19049/2024	NARAYAN PATEL VS CHIEF SECY., ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
225	D-WP(C)/32391/2024 WP(C)/19050/2024	RANIBALA SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
226	D-WP(C)/32901/2024 WP(C)/19051/2024	BASUDEB BERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
227	D-WP(C)/32427/2024	ANITA BEHERA	TRILOCHAN DASH	//

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	WP(C)/19052/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32440/2024 WP(C)/19053/2024	PRAHALLAD MALLIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
229	D-WP(C)/32556/2024 WP(C)/19054/2024	NABAKISHORE MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
230	D-WP(C)/30025/2024 WP(C)/19055/2024	KABITA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
231	D-WP(C)/32931/2024 WP(C)/19056/2024	PAWAN KUMAR AGRAWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
232	D-WP(C)/32462/2024 WP(C)/19057/2024	LALITA URLLAKA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
233	D-WP(C)/32133/2024 WP(C)/19058/2024	RENUBALA BEHERA VS THE STATE OF ORISSA	RAMAKANTA PANDA VS	// 0 //
234	D-WP(C)/32638/2024 WP(C)/19059/2024	KALPANA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
235	D-WP(C)/32565/2024 WP(C)/19060/2024	M/S SEW INFRASTRUCTURE LIMITED, BBSR VS ASST COMNR OF STATE TAX, BBSR	P RAMAKRISHNA PATRO VS	// 0 //
236	D-WP(C)/31780/2024 WP(C)/19061/2024	SOUBHAGINI BISHI VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
237	D-WP(C)/33100/2024 WP(C)/19062/2024	BIJAYINI MISHRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
238	D-WP(C)/32349/2024 WP(C)/19063/2024	NRUSINGH CHARAN NAYAK VS	KRISHNA CHANDRA SAHU VS	// 0

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239	D-WP(C)/32570/2024 WP(C)/19064/2024	STATE OF ODISHA LAXMIDHAR MAJHI VS	SIDHESWAR MALLIK VS	// // 0
240	D-WP(C)/31810/2024 WP(C)/19065/2024	STATE OF ODISHA RAMESH CHANDRA SING VS	PITAMBAR PANDA VS	// // 0
241	D-WP(C)/33166/2024 WP(C)/19066/2024	STATE OF ODISHA SHI JAGANNATH SCHOOL AND COLLEGE OF PHARMACY , NUAPADA VS	GYANA RANJAN SETHI VS	// // 0
242	D-WP(C)/32480/2024 WP(C)/19067/2024	STATE OF ODISHA SANJUKTA JENA VS	JAYANTA KUMAR KHANDAYATRAY VS	// // 0
243	D-WP(C)/33363/2024 WP(C)/19068/2024	STATE OF ODISHA PRASANTA TRAVELS MANAGING PARTNER , MAYURBHANJ VS	BRAJA MOHAN SARANGI VS	// // 0
244	D-WP(C)/32275/2024 WP(C)/19069/2024	THE TRANSPORT COMMISSIONER , MAYURBHANJ BIRAJA PRASAD SETHY VS	TUSAR KANTA MAHANTA VS	// // 0
245	D-WP(C)/32355/2024 WP(C)/19070/2024	STATE OF ODISHA LAXMIDHAR GIRI VS	SUBHADUTTA ROURAY VS	// // 0
246	D-WP(C)/32685/2024 WP(C)/19071/2024	STATE OF ODISHA MANOJ KUMAR DASH VS	BIREN SANKAR TRIPATHY VS	// // 0
247	D-WP(C)/33381/2024 WP(C)/19072/2024	STATE OF ODISHA SASIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0
248	D-WP(C)/32316/2024 WP(C)/19073/2024	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK PRADIP KUMAR SAHU VS	NALINI KANTA DASH VS	// // 0
249	D-WP(C)/32508/2024 WP(C)/19074/2024	M/S INDUSING BANK LTD . GEETI BALIYARSINGH VS	SASWATI MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/32357/2024 WP(C)/19075/2024	RANJITA PUROHIT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
251	D-WP(C)/32805/2024 WP(C)/19076/2024	GEND RAM NAIK VS STATE OF ORISSA REPRESENTED THROUGH THE SECRETARY TO GOVERNMENT	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/32510/2024 WP(C)/19077/2024	KUNJA BIHARI PATY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
253	D-WP(C)/32689/2024 WP(C)/19078/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
254	D-WP(C)/32375/2024 WP(C)/19079/2024	SUDAM CHARAN SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
255	D-WP(C)/29851/2024 WP(C)/19080/2024	NAROTTAM PRADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/32769/2024 WP(C)/19081/2024	BIVAKAR LENKA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
257	D-WP(C)/29950/2024 WP(C)/19082/2024	SARAT CHANDRA BARAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
258	D-WP(C)/32385/2024 WP(C)/19083/2024	DASI PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
259	D-WP(C)/33314/2024 WP(C)/19084/2024	SATYANATH MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
260	D-WP(C)/32704/2024 WP(C)/19085/2024	MOHAMMAD ADIL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
261	D-WP(C)/33513/2024	SHARMA KUMBHAR	KUNAL KUMAR SWAIN	//

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	WP(C)/19086/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/32345/2024 WP(C)/19087/2024	CHATUR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
263	D-WP(C)/32800/2024 WP(C)/19088/2024	M/S. RISHITA AGRO INDUSTRIES, BBSR VS PUNJAB NATIONAL BANK, BBSR	CHANDANA TRIPATHY VS	// 0 //
264	D-WP(C)/33516/2024 WP(C)/19089/2024	RASMITA MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
265	D-WP(C)/32708/2024 WP(C)/19090/2024	SARANGADHAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
266	D-WP(C)/32806/2024 WP(C)/19091/2024	JEGLAL MAJHI VS STATE OF ORISSA REPRESENTED THROUGH THE SECRETARY TO GOVERNMENT,SCHOOL AND MASS EDUCATION	DURGESH NARAYAN RATH VS	// 0 //
267	D-WP(C)/32389/2024 WP(C)/19092/2024	GAVAKUSUM SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
268	D-WP(C)/32831/2024 WP(C)/19093/2024	TWINKLE PARIDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
269	D-WP(C)/32448/2024 WP(C)/19094/2024	BULU PARIDA VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
270	D-WP(C)/33518/2024 WP(C)/19095/2024	SUJATA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/32927/2024 WP(C)/19096/2024	MANOJ KUMAR ROUSTRAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
272	D-WP(C)/32643/2024 WP(C)/19097/2024	ASHOK KUMAR RAY VS	SABYASACHI MISHRA VS	// 0

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273	D-WP(C)/32390/2024 WP(C)/19098/2024	REGIONAL TRANSPORT OFFICER, KORAPUT MURALIDHAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// // 0 //
274	D-WP(C)/32724/2024 WP(C)/19099/2024	PUSPANJALI BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
275	D-WP(C)/33521/2024 WP(C)/19100/2024	KUMUDINI BASTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
276	D-WP(C)/32647/2024 WP(C)/19101/2024	SUJIT KUMAR ROUT VS REGIONAL TRANSPORT OFFICER, KORAPUT	SABYASACHI MISHRA VS	// 0 //
277	D-WP(C)/33767/2024 WP(C)/19102/2024	SUNITA MOHAPATRA VS SNEHANJALI MALLIK	ASHUTOSH MISHRA VS	// 0 //
278	D-WP(C)/32725/2024 WP(C)/19103/2024	SABITA MALLICK VS STATE OF ODISHA	MALLICK BEBRAT SMURTIRANJAN VS	// 0 //
279	D-WP(C)/33435/2024 WP(C)/19104/2024	SAMARENDRA KUMAR BISWAL VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
280	D-WP(C)/33426/2024 WP(C)/19105/2024	SIDHESWAR PRASAD NAYAK VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
281	D-WP(C)/33428/2024 WP(C)/19106/2024	PRAVATI SAHOO VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
282	D-WP(C)/33431/2024 WP(C)/19107/2024	SWAGAT RATH VS UNION OF INDIA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
283	D-WP(C)/32743/2024 WP(C)/19108/2024	JYOSTNA RANI SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //

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284	D-WP(C)/32930/2024 WP(C)/19109/2024	GANESH CHANDRA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
285	D-WP(C)/32522/2024 WP(C)/19110/2024	ANANDA KUMAR MAJHI VS DISTRICT JUDGE, BALANGIR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
286	D-WP(C)/33840/2024 WP(C)/19111/2024	USHARANI ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
287	D-WP(C)/33727/2024 WP(C)/19112/2024	SOUBHAGYA RANJAN MOHANTY VS ODISHA CONSTRUCTION CORPORATION LIMITED, BBSR	AVIJIT PATNAIK VS	// 0 //
288	D-WP(C)/32759/2024 WP(C)/19113/2024	GADADHAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/33163/2024 WP(C)/19114/2024	SUSHILA DEVI COLLEGE OF NURSING, NUAPADA VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
290	D-WP(C)/31920/2024 WP(C)/19115/2024	SUSANTA KUMAR SWAIN VS KALPITA PRADHAN	PRASANT KUMAR SAHOO VS	// 0 //
291	D-WP(C)/33164/2024 WP(C)/19116/2024	INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BALASORE VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
292	D-WP(C)/32648/2024 WP(C)/19117/2024	SACHINDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
293	D-WP(C)/30095/2024 WP(C)/19118/2024	KABITA SAHU VS BASANTA PANDA	BISWA RANJAN DAS VS	// 0 //
294	D-WP(C)/32651/2024 WP(C)/19119/2024	KIRTAN HATIKHUJIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
295	D-WP(C)/33223/2024	MAHESWAR PATRA	MANAS PATI	//

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	WP(C)/19120/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/32702/2024 WP(C)/19121/2024	ORIENTAL INSURANCE COMPANY LTD , SAMBALPUR VS SANDHYARANI BEHERA	PRASANTA KUMAR MAHALI VS	// 0 //
297	D-WP(C)/32872/2024 WP(C)/19122/2024	DIPTI PRAVA NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
298	D-WP(C)/32652/2024 WP(C)/19123/2024	SANATAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
299	D-WP(C)/33334/2024 WP(C)/19124/2024	JAGANNATH SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
300	D-WP(C)/33524/2024 WP(C)/19125/2024	NALINI BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
301	D-WP(C)/33335/2024 WP(C)/19126/2024	BHAGIRATHI MOHANTA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
302	D-WP(C)/30620/2024 WP(C)/19127/2024	M/S ROUT INFRASTRUCTURE, BBSR VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CENTRAL ZONE II	KAJAL SAHOO VS	// 0 //
303	D-WP(C)/33726/2024 WP(C)/19128/2024	M/S. GREEN ENERGY RESOURCES, SAMBALPUR VS UNION OF INDIA	PRATEIK PARIDA VS	// 0 //
304	D-WP(C)/31038/2024 WP(C)/19129/2024	TRINATH SETHI VS THE TAHASILDAR JATANI, KHURDA	DEBASHIS NANDA VS	// 0 //
305	D-WP(C)/33337/2024 WP(C)/19130/2024	NARENDRA JENA VS STATE OF ODISHA	GEETARANI MALLICK VS	// 0 //
306	D-WP(C)/33338/2024 WP(C)/19131/2024	DIPTIMA YEE PANIGRAHI VS	SUDHIR KUMAR MALLICK VS	// 0

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307	D-WP(C)/32911/2024 WP(C)/19132/2024	STATE OF ODISHA SAROJ KUMAR PATI VS	ANIL KUMAR BEHERA VS	// // 0
308	D-WP(C)/31216/2024 WP(C)/19133/2024	STATE OF ODISHA BIJAYA KUMAR SAMAL VS	KUNAL KUMAR SWAIN VS	// // 0
309	D-WP(C)/32915/2024 WP(C)/19134/2024	STATE OF ODISHA MURALIDHAR BARIK VS	ANIL KUMAR BEHERA VS	// // 0
310	D-WP(C)/33341/2024 WP(C)/19135/2024	STATE OF ODISHA TAPAN KUMAR MISHRA VS	SUDHIR KUMAR MALLICK VS	// // 0
311	D-WP(C)/32918/2024 WP(C)/19136/2024	STATE OF ODISHA RABINDRA NATH ROUSTRAY VS	ANIL KUMAR BEHERA VS	// // 0
312	D-WP(C)/33342/2024 WP(C)/19137/2024	STATE OF ODISHA ANIL BARIK VS	SUDHIR KUMAR MALLICK VS	// // 0
313	D-WP(C)/33503/2024 WP(C)/19138/2024	STATE OF ODISHA DR.KAMALJIT RAY VS	ANUPAM RATH VS	// // 0
314	D-WP(C)/33329/2024 WP(C)/19139/2024	TRISHNA REAL ESTATE PRIVATE LTD, BBSR DURGA CHARAN SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0
315	D-WP(C)/33330/2024 WP(C)/19140/2024	STATE OF ODISHA TILOTTAMA ROUSTRAY VS	SUDHIR KUMAR MALLICK VS	// // 0
316	D-WP(C)/33529/2024 WP(C)/19141/2024	STATE OF ODISHA ANJALI UDYOG,CUTTACK VS	SATRUGHNA DASH (A) VS	// // 0
317	D-WP(C)/33331/2024 WP(C)/19142/2024	INDIAN OVERSEAS BANK,BHUBANESWAR PRATIVA BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/33614/2024 WP(C)/19143/2024	PRATAP CHANDRA MOHARANA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
319	D-WP(C)/33538/2024 WP(C)/19144/2024	AMIYA GIRI @ AMIYA KUMAR GIRI VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
320	D-WP(C)/33332/2024 WP(C)/19145/2024	NABAKISHORE BEHERA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
321	D-WP(C)/33616/2024 WP(C)/19146/2024	JATADHARI PRADHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
322	D-WP(C)/33494/2024 WP(C)/19147/2024	ASHUTOSH DAS VS DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
323	D-WP(C)/33333/2024 WP(C)/19148/2024	SANTILATA SITHA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
324	D-WP(C)/33389/2024 WP(C)/19149/2024	MUKESH KUMAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
325	D-WP(C)/33383/2024 WP(C)/19150/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
326	D-WP(C)/31923/2024 WP(C)/19151/2024	M/S CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS ASSISTANT COMMNR. OF STATE TAX, BBSR	P.RAMAKRISHNA PATRO VS	// 0 //
327	D-WP(C)/32517/2024 WP(C)/19152/2024	MAA VAISHNODEVI COLLEGE OF PHARMACY , BALASORE VS STATE OF ODISHA	OM SWARUP VS	// 0 //
328	D-WP(C)/33365/2024 WP(C)/19153/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
329	D-WP(C)/32661/2024	SAROJ PANDA	SIVA SANKAR CHAINI	//

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	WP(C)/19154/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/32459/2024 WP(C)/19155/2024	RAJANI KANTA PALO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
331	D-WP(C)/32668/2024 WP(C)/19156/2024	SANTOSH KUMAR RAY VS STATE OF ODISHA	JYOTIRANJAN KAR VS	// 0 //
332	D-WP(C)/32678/2024 WP(C)/19157/2024	LILARANI SWAIN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
333	D-WP(C)/32892/2024 WP(C)/19158/2024	OCM MOVERS PVT. LTD , BBSR VS INDUSLND BANK LTD , BBSR	ARUNA KUMAR NAYAK VS	// 0 //
334	D-WP(C)/33720/2024 WP(C)/19159/2024	CHANDAN KUMAR PATRA VS COLLECTOR CUM DIST.MAGISTRATE BALASORE	PRATIK DASH VS	// 0 //
335	D-WP(C)/33082/2024 WP(C)/19160/2024	RANJITA DAKUA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
336	D-WP(C)/33790/2024 WP(C)/19161/2024	M/S KANAK ALANKAR VS ADDL COMMISSIONER OF STATE TAX (APPEAL) ENFORCEMENT UNIT ROURKELA	KAJAL SAHOO VS	// 0 //
337	D-WP(C)/33909/2024 WP(C)/19162/2024	DR.ANUJ SAXENA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
338	D-WP(C)/33132/2024 WP(C)/19163/2024	RANIL KUMAR NAYAK VS THE KARUR VYSYA BANK LTD., ASKA BRANCH	SIDHARTH PRASAD DAS VS	// 0 //
339	D-WP(C)/31246/2024 WP(C)/19164/2024	DUSMANTA KUMAR PATTNAIK VS STATE OF ODISHA	UMAKANT SASHOO VS	// 0 //
340	D-WP(C)/33543/2024 WP(C)/19165/2024	ANUKAMPA PRIYADARSHINI SAHOO VS	SOUMYA RANJAN MOHANTY VS	// 0

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341	D-WP(C)/33192/2024 WP(C)/19166/2024	ICICI BANK, KOLKATA SABITA PRADHAN VS ODISHA GRAMYA BANK , JAGAMARA , BBSR	BIMBISAR DASH VS	// // ()
342	D-WP(C)/30626/2024 WP(C)/19167/2024	M/S AJIT KUMAR LENKA, BHADRAK VS THE CT AND GST OFFICER, BHADRAK CIRCLE	BHABANI PRASAD MOHANTY VS	// ()
343	D-WP(C)/33370/2024 WP(C)/19168/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK	BRAJA MOHAN SARANGI VS	// ()
344	D-WP(C)/33728/2024 WP(C)/19169/2024	PRAVAS MALLIK @ PRAVAS KUMAR MALLIK VS COLLECTOR AND DIST.MAGISTRATE BALASORE	PRATIK DASH VS	// ()
345	D-WPCRL/22907/2024 WPCRL/97/2024	GOLAK PRASAD PANDA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SORO /484 /2024 ()
346	D-WPCRL/22863/2024 WPCRL/98/2024	SURENDRA KUMAR SWAIN ALIAS BUTURI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()
347	D-WPCRL/23242/2024 WPCRL/99/2024	RASANANDA NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /587 /2024 ()
348	D-ABLAPL/21223/2024 ABLAPL/8480/2024	ASHOK KUMAR MOHAPATRA @ MITU@ASHOK MOHAPATRA VS UNION OF INDIA (RAILWAY)	PRASANT KUMAR BARIK VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0000352/2024
349	D-ABLAPL/21471/2024 ABLAPL/8481/2024	GOURAV KUMAR @ GOURAV KUMAR RAM, VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KHARABEL NAGAR P.S. /336 /2023 ()
350	D-ABLAPL/22637/2024 ABLAPL/8482/2024	ADI KHATEI @ ADITYA KHATEI VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BAIDESWAR /85 /2021 ()
351	D-ABLAPL/23299/2024 ABLAPL/8483/2024	MD. MUDDASIR @ MUDDASIR VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	CHAMPUA /76 /2024 ()

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352	D-ABLAPL/23057/2024 ABLAPL/8484/2024	GUDU BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	GURUDIJHATIA /138 /2024 () //
353	D-ABLAPL/23345/2024 ABLAPL/8485/2024	PRAKASH @ CHITANYA JENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	NAYAGARH /254 /2024 () //
354	D-ABLAPL/23257/2024 ABLAPL/8486/2024	BASANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THAKURGARH /130 /2023 () //
355	D-ABLAPL/23282/2024 ABLAPL/8487/2024	SHAIK GULAM GOASH @ GHOUS @ GOSH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BHAWANIPATNA TOWN /207 /2024 () //
356	D-ABLAPL/22710/2024 ABLAPL/8488/2024	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
357	D-ABLAPL/22827/2024 ABLAPL/8489/2024	BIJUA MALIK @ BIJAY KUMAR MALIK VS STATE OF ODISHA	PRAKASH KUMAR PRATAP VS	BALICHANDRAPUR /398 /2024 () //
358	D-ABLAPL/23203/2024 ABLAPL/8490/2024	KUNTALA JENA @ BAUN JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /312 /2024 () //
359	D-ABLAPL/22840/2024 ABLAPL/8491/2024	MAKAR DALEI VS STATE OF ODISHA	BIJAY JENA VS	SIMULIA /130 /2024 () //
360	D-ABLAPL/23308/2024 ABLAPL/8492/2024	JAGABANDHU GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KODALA /2 /2023 () //
361	D-ABLAPL/22691/2024 ABLAPL/8493/2024	UDAYANATH MUDULI VS STATE OF ODISHA	MANAS CHAND VS	BARAMBA / /0 () //
362	D-ABLAPL/22868/2024 ABLAPL/8494/2024	KARIM KHAN VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /126 /2024 () //
363	D-ABLAPL/23310/2024	LAXMI DAS	SIDDHARTH GOUTAM DAS	BEGUNIAPADA /323 /2024

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	ABLAPL/8495/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/22705/2024 ABLAPL/8496/2024	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /17 /2023 () //
365	D-ABLAPL/23120/2024 ABLAPL/8497/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BHADRESWAR /114 /2024 () //
366	D-ABLAPL/23320/2024 ABLAPL/8498/2024	SUNIL KUMAR PAHADSSINGH @ HAPPY VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /280 /2024 () //
367	D-ABLAPL/21372/2024 ABLAPL/8499/2024	TARKESWAR BEHERA @ BAPINA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /116 /2023 () //
368	D-ABLAPL/22575/2024 ABLAPL/8500/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /276 /2024 () //
369	D-ABLAPL/22634/2024 ABLAPL/8501/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /361 /2024 () //
370	D-ABLAPL/23287/2024 ABLAPL/8502/2024	GAGU PARAMGURU @ PARAMANANDA PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHURDA MODEL /275 /2024 () //
371	D-ABLAPL/22882/2024 ABLAPL/8503/2024	BASUDEBA PARIDA @ BASU VS STATE OF ODISHA	DEBA KUMAR RATH VS	CHANDAPUR /134 /2022 () //
372	D-ABLAPL/22854/2024 ABLAPL/8504/2024	SK.ARMAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /192 /2024 () //
373	D-ABLAPL/23384/2024 ABLAPL/8505/2024	SK. SAHIL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /114 /2024 () //
374	D-ABLAPL/23396/2024 ABLAPL/8506/2024	NIRANJAN ROUT VS	ARIJEET MISHRA VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara)

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375	D-ABLAPL/23397/2024 ABLAPL/8507/2024	STATE OF ODISHA RASHMIRANJAN TRIPATHY VS	ARIJEET MISHRA VS	ICC/0000132/2024 KALINGA NAGAR /172 /2024 ()
376	D-ABLAPL/23401/2024 ABLAPL/8508/2024	STATE OF ODISHA UMESH KUMAR ROUT VS	SARADA PRASAD DASH VS	// //0 J.M.F.C.,SORO(Baleshwar)
377	D-ABLAPL/23061/2024 ABLAPL/8509/2024	STATE OF ODISHA SULOCHANA BEHERA VS	DR. SUJATA DASH VS	2(A)CC/0000195/2024 AIR FIELD P.S. /218 /2024 ()
378	D-ABLAPL/23403/2024 ABLAPL/8510/2024	STATE OF ODISHA BASANT PRADHAN @ BASANTA VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /198 /2024 ()
379	D-ABLAPL/23121/2024 ABLAPL/8511/2024	STATE OF ODISHA DURGA @ BANKUMALI PRADHAN VS	MRITUNJAY BANERJEE VS	// MARINE PENTHAKATA /53 /2024 ()
380	D-ABLAPL/23309/2024 ABLAPL/8512/2024	STATE OF ODISHA HIMANSU KUMBHAR VS	DIBYA PRAKASH MISHRA VS	// RENGALI (SAMBALPUR) /148 /2024 ()
381	D-ABLAPL/23336/2024 ABLAPL/8513/2024	STATE OF ODISHA NARENDRA DAS VS	PRADEEP KUMAR DAS VS	// S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0000308/2024
382	D-ABLAPL/23344/2024 ABLAPL/8514/2024	UNION OF INDIA ABHIJIT NAIK VS	PABITRA KUMAR DUTTA VS	JASHIPUR /172 /2024 ()
383	D-ABLAPL/23303/2024 ABLAPL/8515/2024	STATE OF ODISHA NARAHARI SAMAL VS	SUBASH CHANDRA ROUT VS	// NIKIRAI /200 /2024 ()
384	D-ABLAPL/23356/2024 ABLAPL/8516/2024	STATE OF ODISHA KAMAL KRISHNA NAIK VS	PABITRA KUMAR DUTTA VS	// JASHIPUR /172 /2024 ()
385	D-ABLAPL/23038/2024 ABLAPL/8517/2024	STATE OF ODISHA ASHOK KUMAR PATTANAIK VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	// BALASORE VIGILANCE /55 /2013 () //

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386	D-ABLAPL/23305/2024 ABLAPL/8518/2024	ANTARJAMI MEHER VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RENGALI (SAMBALPUR) /148 /2024 () //
387	D-ABLAPL/23446/2024 ABLAPL/8519/2024	SANJAY KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /258 /2020 () //
388	D-ABLAPL/23465/2024 ABLAPL/8520/2024	CHANDRAKANTA DHIR @ CHAMDRA KANTA DHIR VS STATE OF ODISHA	SK. ZAFARULLA VS	BERHAMPUR /111 /2024 () //
389	D-ABLAPL/22960/2024 ABLAPL/8521/2024	BIVEK SAHU @ VIBEK BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /415 /2024 () //
390	D-ABLAPL/22964/2024 ABLAPL/8522/2024	TULASI MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /225 /2024 () //
391	D-ABLAPL/23467/2024 ABLAPL/8523/2024	BISWANATH SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	PLANTSITE /607 /2024 () //
392	D-ABLAPL/23448/2024 ABLAPL/8524/2024	ULLAS KUMAR SWAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /578 /2024 () //
393	D-ABLAPL/23556/2024 ABLAPL/8525/2024	TRINATH BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	PURUSHOTTAMPUR /471 /2024 () //
394	D-ABLAPL/23364/2024 ABLAPL/8526/2024	PURANDAR SHARMA VS STATE OF ODISHA	BIRAJA PRASDA NANDA VS	COLLIERY /323 /2024 () //
395	D-ABLAPL/23451/2024 ABLAPL/8527/2024	MALAY KUMAR SAMANTARAY VS STATE OF ODISHA	MANASI MOHAPATRA VS	/ /0 () //
396	D-ABLAPL/23069/2024 ABLAPL/8528/2024	JAGA @ JAGANNATH SWAIN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	TIRTOL /321 /2024 () //
397	D-ABLAPL/23499/2024	PADMALOCHAN PRADHAN	P.ANUP DASH	/ /0

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	ABLAPL/8529/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/23338/2024 ABLAPL/8530/2024	TAPAS KUMAR SWAIN @ TAPAS SWAIN VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /511 /2024 () //
399	D-ABLAPL/22647/2024 ABLAPL/8531/2024	JAGA@JAYAPRASAD SUKARI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	SATYABADI /211 /2024 () //
400	D-ABLAPL/22984/2024 ABLAPL/8532/2024	KUNA @ ALOK CHANDRA JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 J.M.F.C.,BASTA(Baleshwar) ICC/0000071/2024
401	D-ABLAPL/23288/2024 ABLAPL/8533/2024	BHARAT BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /341 /2024 () //
402	D-ABLAPL/23365/2024 ABLAPL/8534/2024	BIKI SAHOO @ ASWINI SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /177 /2024 () //
403	D-ABLAPL/23421/2024 ABLAPL/8535/2024	MURALI SENAPATI VS STATE OF ODISHA	ADHIR KUMAR MOHANTY VS	CHHENDIPADA /236 /2024 () //
404	D-ABLAPL/23485/2024 ABLAPL/8536/2024	DAULAT KHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	DELANGA /252 /2024 () //
405	D-ABLAPL/23424/2024 ABLAPL/8537/2024	SUSAMBIT SWAIN VS STATE OF ODISHA	SATYA SHREE MOHANTY VS	SAHID NAGAR P.S. /242 /2024 () //
406	D-ABLAPL/23051/2024 ABLAPL/8538/2024	GYANARANJAN PARIJA @ DILIP KU. PARIJA @ JILU VS STATE OF ODISHA	ASHIS CHANDRA RATH VS	NAUGAON /191 /2024 () //
407	D-ABLAPL/23469/2024 ABLAPL/8539/2024	BAIRI REDDY @ B. BARI REDDY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /310 /2023 () //
408	D-ABLAPL/23173/2024 ABLAPL/8540/2024	SITU @ SOUBHAGYA NAYAK VS	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /331 /2024 ()

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409	D-ABLAPL/23521/2024 ABLAPL/8541/2024	STATE OF ODISHA ASHOK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /196 /2024 () //
410	D-ABLAPL/23478/2024 ABLAPL/8542/2024	PRAMODHA KUMARA SETHI @ PRAMODA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DASPALLA /170 /2024 () //
411	D-ABLAPL/23541/2024 ABLAPL/8543/2024	DEEPAK AGRAWAL @ PRADEEP KUMAR AGRAWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// / /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000004/2024
412	D-ABLAPL/23209/2024 ABLAPL/8544/2024	KORESHU CHANDRA NATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NUAGAM (DIGAPAHANDI) /222 /2024 () //
413	D-ABLAPL/22166/2024 ABLAPL/8545/2024	BIJAY KANDI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KUMBHARAPARA /75 /2024 () //
414	D-ABLAPL/23447/2024 ABLAPL/8546/2024	JAYANTI PRAVA MISHRA VS STATE OF ODISHA(VIG.)	KOUSIK ANANDA GURU VS	BHUBANESWAR VIGILANCE /15 /2024 () //